

(38)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

OA.829/92

date of decision : 23-11-1992

Between

Siraj Ahmed : Applicant

and

1. General Manager
South Central Railway
Secunderabad

2. Divisional Comml. Supdt.
BG Division

Secunderabad : Respondents

Counsel for the applicant : V. Krishna Rao, Advocate

Counsel for the respondents : J.R. Gopal Rao, Standing
Counsel for Railways

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HON. MR. R. BALASUBRAMANIAN, MEMBER (ADMN.)

HON. MR. T. CHANDRASEKHARA REDDY, MEMBER (JUDL.)

Judgement

(As per Hon. Mr. R. Balasubramanian, Member (Admn.)

This application is filed by Shri Siraj Ahmed praying for setting aside the order of the disciplinary authority's order dated 22-8-1991 by which he was removed from service.

2. The applicant was removed from service from 22-8-1991. The applicant states that he has filed an appeal against this order on 1-10-1991. But in the counter filed by the respondents, this fact is disputed by the respondents who state that no such appeal has been received by them.

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3. In view of this position and since the application has been made well within the period of limitation, we pass the following order :

"The respondents are directed to consider the appeal purported to have been preferred by the applicant (copy enclosed) and pass suitable orders within a reasonable time."

4. If the applicant is aggrieved by the final orders passed by the respondents on his appeal dated 1-10-1991, the applicant will be at liberty to approach this Tribunal with a fresh OA.

5. With the above directions the OA is disposed of with no orders as to costs.

R. Balasubramanian

(R. Balasubramanian)
Member (Admn.)

T. Chandrasekhara Reddy

(T. Chandrasekhara Reddy)
Member (Judl.)

dated November 23, 1992
Dictated in the Open Court

8/11/92
Deputy Registrar (J)

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To

1. The General Manager,
S.C.Rly, Secunderabad.
2. The Divisional Commercial Superintendent,
B.G.Division, Secunderabad.
3. One copy to Mr.V.Krishna Rao, Advocate, CAT.Hyd.
4. One copy to Mr.J.R.Gopal Rao, SC for Rlys CAT.Hyd.
5. One spare copy.

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2004-05
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Rm 111192
IN The CAT. HYD. BENCH
Hyd.

The Honourable Mr. R. B. S. M(A)

&

The Honourable Mr. T. G. S. R. M.,

Dated: 23/11/92

Judgment

OA 829/92

Disposed of with directions

